



**HIGH COURT OF JUDICATURE FOR RAJASTHAN
BENCH AT JAIPUR**

D.B. Civil Writ Petition No. 6160/2020

Ashish Sharma S/o Shri Rajendra Sharma

----Petitioner

Versus

State of Rajasthan

----Respondent

For Petitioner(s) : Mr. Pranjul Chopra

For Respondent(s) :



**HON'BLE THE CHIEF JUSTICE
HON'BLE MR. JUSTICE SATISH KUMAR SHARMA**

Order

10/06/2020

The matter has been listed on the basis of memo for urgent hearing.

Heard counsel for the petitioner through Video Conferencing.

Issue notice, returnable by three weeks.

List the matter on 21/07/2020. Meanwhile, defects be removed.

सत्यमेव जयते

(SATISH KUMAR SHARMA),J

(INDRAJIT MAHANTY),CJ

Anil Goyal-PS/26-S